Bills Introduced 367

17.341 hrs.

PREVENTION OF FOOD ADULTE-RATION (AMENDMENT) DILL\*

[INSERTION OF NEW SECTIONS 4A, 4B, ETC.]

SHRI VISHWANATH PRATAP SINGH (Phulpur): Sir, 1 beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act. 1354

MR. CHAIRMAN: The question is

"That leave be granted to introduce a Bill further to aniend the Prevention of Food Adulteration Act. 1954 "

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

17.35 hrs

ALL-INDIA SERVICES (AMEND MENT) BILL\*

[INSERTION OF NEW SECTIONS 2B, 2C LTC.]

SHRI VISHWANATH PRATAP SINGH (Phulpur): I beg to move for leave to introduce a Bill further to emend the All-India Services Act 1951.

MR CHAIRMAN The question is

"That leave be granted to introduce a Bill further to annend the All-India Services Act, 1951"

The motion was adopted

SHRI VISHWANATH PRATAP SINGH Sir, I introduce the Bill

\*Published in Gazette of India, Extraordinary, Part II Section 2 dated 19-4-74.

MR. CHAIRMAN: Shri Hukam Chand Kachwai. He is not here,

Shri Hari Singh.

17 351 hrs.

HOMOEOPATHY CENTRAL COUNCIL (AMENDMENT) BILL\*

[AMENDMENT OF SECTION 2]

SHRI HARI SINGH (Khurja): I beg to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act, 1973

MR CHAIRMAN. The question is:

"That leave be granted to intro. duce a Bill to amend the Homoeopathy Central Council Act, 1973"

The motion was adopted.

SHRI HARI SINGH: Sir, I introduce the Bill

17 36 hrs

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## HOMOEOPATHY CENTRAL COUN-CIL (AMENDMENT) BILL\*

[AMENDMENT OF SECTIONS 2, 5, ETC]

SHRI M C. DAGA (Pah): I but to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act. 1973.

MR CHAIRMAN: The question r

"That leave be granted to introduce a Bill to amend the Homocopathy Central Council Act, 1973"

The motion was adopted.

SHRI M. C. DAGA: Sir, I intro Juce the Bill.

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